

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5664

ANSWERED ON:02.05.2000

STRIKE IN AIIMS

BHAWANA GAWALI (PATIL);DILIP KUMAR MANSUKHLAL GANDHI

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the number of times, doctors of All India Institute of Medical Sciences have gone for strikes during the last two years;
- (b) the demands of the doctors;
- (c) whether the Government have taken action against the striking doctors;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to ban such strikes in future?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE)

(SHRI N.T. SHANMUGAM)

(a)to(e) Doctors of All India Institute of Medical Sciences went on strike/mass casual leave for 7 times during the last two years seeking redressal of their grievances or fulfillment of demands relating to their career prospects, conditions of work, etc. There is a well laid down procedure for tackling a strike situation which is invariably adopted to avoid inconvenience to the patients and public.